

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 19.12.2019

NOTICE

Take notice that the following matters Adjourned on 17.12.2019 will be listed in the court of Chairperson as indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Comp. App. (AT) No. 185-186 of 2018 Part Heard	Anil Chandanmal Singhvi Vs. Union of India & Ors. With	17.12.2019	20.01.2020
2.	Comp. App. (AT) No. 187-188 of 2018 Part Heard	Devendra Kumar Agrawal Vs. Union of India & Ors. With	17.12.2019	20.01.2020
3.	Comp. App. (AT) No. 189-190 of 2018 Part Heard	Sunil Hasmukhlal Shah Vs. Union of India & Ors. With	17.12.2019	20.01.2020
4.	Comp. App. (AT) No. 192 of 2018 Part Heard	Union of India, MCA Vs. 63 Moons Technologies Ltd. &Ors. With	17.12.2019	20.01.2020
5.	Comp. App. (AT) No. 196-197 of 2018 Part Heard	Jigish Shantilal Sonagara Vs. Union of India & Ors. With	17.12.2019	20.01.2020
6.	Comp. App. (AT) No. 198-199 of 2018 Part Heard	Berjis Desai Vs. Union of India & Ors. With	17.12.2019	20.01.2020
7.	Comp. App. (AT) No. 200-201 of 2018 Part Heard	NishaDutt Vs. Union of India & Ors. With	17.12.2019	20.01.2020
8.	Comp. App. (AT) No. 202-203 of 2018 Part Heard	Prashant Desai Vs. Union of India & Ors. With	17.12.2019	20.01.2020
9.	Comp. App. (AT) No. 204-205 of 2018 Part Heard	Manjay Prakash Shah Vs. Union of India & Ors. With	17.12.2019	20.01.2020
10.	Comp. App. (AT) No. 206-207 of 2018 Part Heard	DiwangSunderrajNeralla Vs. Union of India & Ors. With	17.12.2019	20.01.2020
11.	Comp. App. (AT) No. 208 of 2018	63 Moons Technologies Ltd. Vs. Union of India & Ors.	17.12.2019	20.01.2020

	Part Heard	With		
12.	Comp. App. (AT) No. 209 of 2018 Part Heard	Jignesh Prakash Shah Vs. Union of India & Ors.	17.12.2019	20.01.2020

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By Order

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Registrar